

OA 455/93

(A)

Serial No. of Order	Date of Order	Order with Signature
14	05.5.94	Mr. B.S. Tripathy wrote for an adjournment. This case is released from part-heard. Call on 29.6.94 for hearing. km Vice-Chairman J/S Kishore A)
15	8.8.95	List it before the Division Bench, for hearing. Misc Application 437/95 disposed of accordingly. J/S MEMBER (ADMINISTRATIVE)
16.	30.9.97	Petitioner has filed a memo seeking permission to withdraw the original Application. In view of this, the OA is disposed of for not being pressed. Vice-Chairman 30.9.97